


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.44/BB/ 17	-	For compliance of office objections raised by registry	230/232	Altisource Business solutions Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	BHAVANA For J. Sagar Associates 9845435654	Altisource Business Solutions Pvt Ltd	

Counsel for petitioner is present. She requested time to comply the objections.
List it on 02.11.2017.


MEMBER (J)